

Sex Ratio

1062. SHRI PRAMOD MAHAJAN:
Will the Minister of HOME AFFAIRS
be pleased to state:

(a) what is the Sex Ratio in different
states in 1991 census vis-a-vis compared
1981 census; and

(b) what is Government's reaction on
the change in sex ratio if any?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI P.M. SAYEED): (a) A statement
showing the sex ratio in India, States and
Union Territories as per 1991 and 1981
Censuses is enclosed. (See below)

(b) There has been a decline in the all
India sex-ratio from 934 in 1981 to 927 in
1991.

While it is difficult to pin-point a
specific reason for this decline in the sex
ratio, the Government is undertaking various
programmes of action to project a
positive image of girl children so as to
bring about changes in societal attitudes
towards them. A national plan of action
for the SAARC Decade (1991-2000) of
the Girl Child focussing on survival, pro-
tection and development of the girl child
has been formulated. A special set of
interventions for adolescent girls has been
institutionalised through the ICDS infras-
tructure. The programmes are intended
to raise the socio-economic status of
women.

Statement

*Sex Ratio in India, States and Union
Territories as per 1991 and 1991 Censuses*

India/State Union Territory	1981	1991
1	2	3
INDIA	934	927
1. Andhra Pradesh	975	972
2. Arunachal Pradesh	862	859
3. Assam	910	923

1	2	3
4. Bihar	946	911
5. Goa	975	967
6. Gujarat	942	934
7. Haryana	870	865
8. Himachal Pradesh	973	976
9. Jammu & Kashmir	892	923
10. Karnataka	963	960
11. Kerala	1,032	1,036
12. Madhya Pradesh	941	931
13. Maharashtra	937	934
14. Manipur	971	958
15. Meghalaya	954	955
16. Mizoram	919	921
17. Nagaland	863	886
18. Orissa	981	971
19. Punjab	879	882
20. Rajasthan	919	910
21. Sikkim	835	878
22. Tamil Nadu	977	974
23. Tripura	946	945
24. Uttar Pradesh	885	879
25. West Bengal	911	917

UNION TERRITORIES

1. A & N Islands	760	818
2. Chandigarh	769	790
3. D & N Haveli	974	952
4. Daman & Diu	1,062	969
5. Delhi	808	827
6. Lakshadweep	975	943
7. Pondicherry	985	979

Note: Sex ratio denotes number of fema-
les per 1000 males.

Extending the terms of reference of the
Judicial Inquiry into Communal Riots

1063. CHOWDHRY HARI SINGH:
Will the Minister of HOME AFFAIRS
be pleased to state:

(a) whether a Leader of opposition
party demanded that the terms of refer-
ence of the Judicial Probe by the State
Government into the recent riots at Bom-
bay should look into the matter as to
whether any of the illegal immigrants
from Bangladesh were involved in the
violence; and

(b) if so, what is the reaction of Gov-